

**शहरी विकास विभाग**  
**राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार**  
**9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ इस्टेट, नई दिल्ली**

विधायक का नाम : कु0 राखी बिड़ला

दिनांक : 07.08.2018

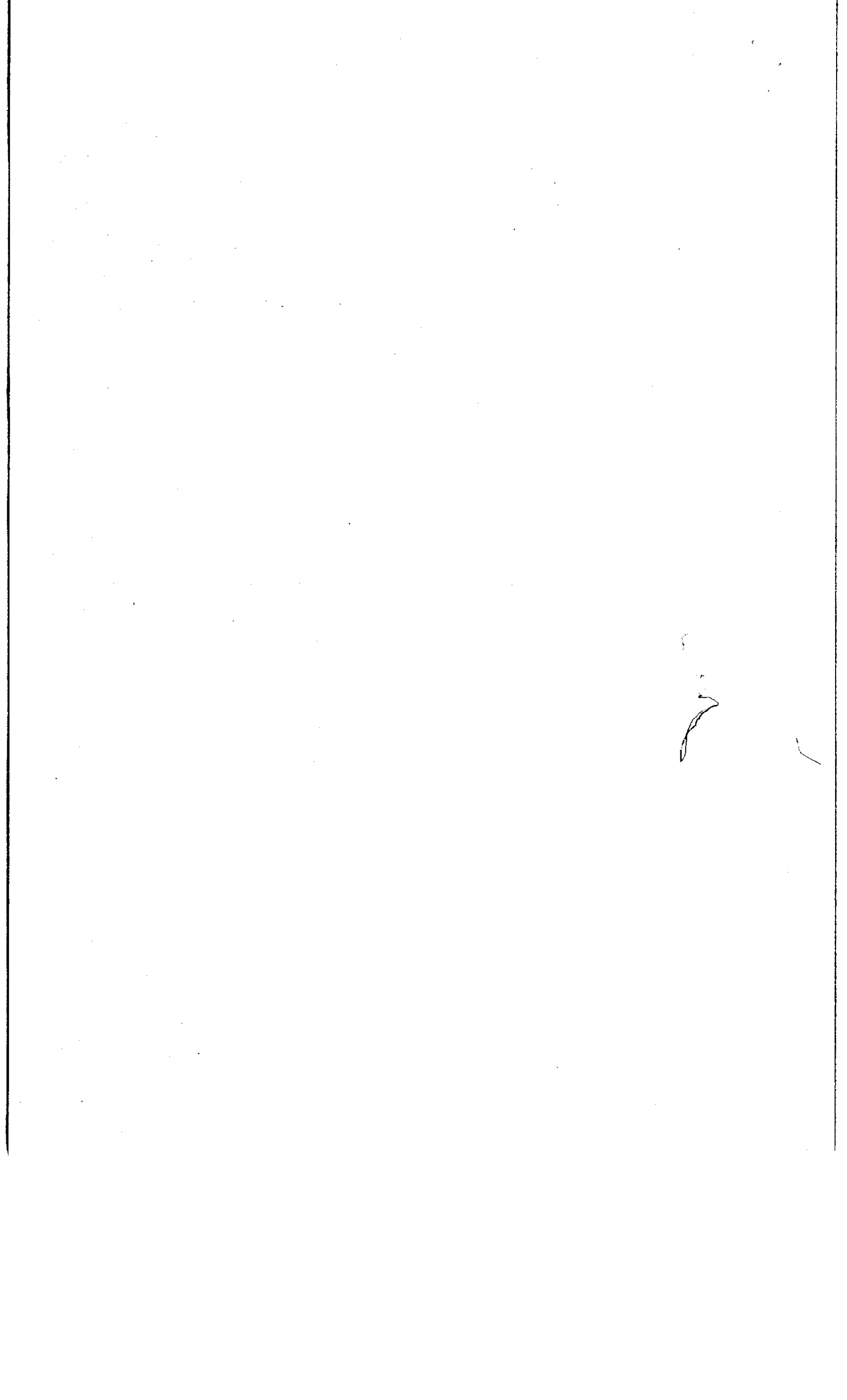
विधान सभा तारांकित प्रश्न संख्या : 24

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र. सं.	प्रश्न	उत्तर
क	क्या यह सत्य है कि मंगोलपुरी विधान सभा में पिछले काफी समय से बिना स्वीकृत बिल्डिंग प्लान के अनेक बिल्डिंग्स बनाई जा रही हैं;	<u>उत्तरी दिल्ली नगर निगम</u> जी हां।
ख	यदि हां, तो इनके विरुद्ध क्या कोई छापेमारी/निरीक्षण किए गए हैं;	<u>उत्तरी दिल्ली नगर निगम</u> मंगोलपुरी विधानसभा क्षेत्र में जनवरी 2016 से जुलाई 2018 तक उत्तरी दिल्ली नगर निगम द्वारा 62 भवनों को अवैध निर्माण में डी.एम.सी. एक्ट की धारा 343 व 344 के तहत बुक किया गया व 121 भवनों पर तोडफोड़ की कार्यवाही की गई है तथा 58 सम्पत्तियों को सील किया गया है। प्रतिलिपि पताका 'अ', 'ब' एवं 'स' पर उपलब्ध है।
ग	यदि हां, तो उसका पूर्ण विवरण दें;	<u>उत्तरी दिल्ली नगर निगम</u> पूर्ण विवरण संलग्न है।
घ	यदि नहीं, तो उसके क्या कारण हैं, और	<u>उत्तरी दिल्ली नगर निगम</u> उपरोक्त 'ख' अनुसार।
ड	इन निर्माणों को रोकने के लिए उत्तरदायी विभागीय अधिकारियों के विरुद्ध की गई कार्रवाई का विवरण प्रदान करें?	<u>उत्तरी दिल्ली नगर निगम</u> क्योंकि लागू नहीं होता।



उत्तरी दिल्ली नगर निगम  
 07.08.2018



**Urban Development Department  
Government of NCT of Delhi,  
9<sup>th</sup> Level, C-Wing, Delhi Secretariat,  
New Delhi-11002.**

**SUPPLEMENTARY NOTE**

Starred Question No. 24  
Sh. Rakhi Birla, MLA

Hon'ble Minister (UD) has raised certain queries regarding list of properties which were unauthorizedly constructed/carried out and action taken against the violation including list of officers against whom action was also taken by the North DMC etc.

Accordingly, North DMC has submitted three lists as desired by the Hon'ble Minister (UD) which are placed at flag **अ, ब** and **स** along with the reply of the starred question.

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NORTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EXECUTIVE ENGINEER (BLDG.)-I  
ROHINI ZONE, SECTOR-V, ROHINI, DELHI-110 085

**Ref: D-326/AO(C&C)/2018/866 dt.30.07.18**

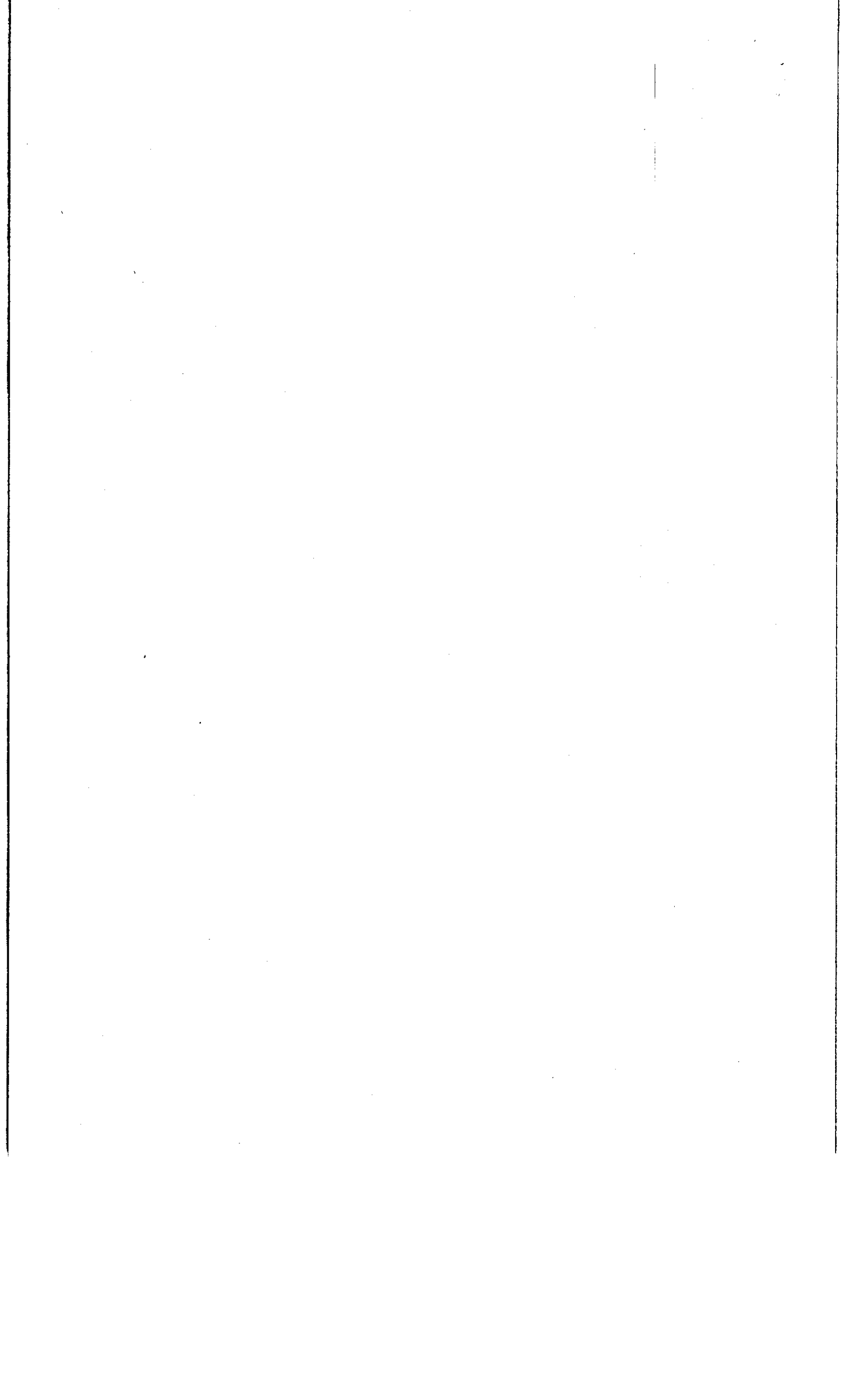
List of booking, demolition & sealing action for the reply of Hon'ble MLA, Miss Rakhi Bidlan are attached herewith.

SNo.	Nos. of Booking Action	Nos. of Demolition Action	Nos. of Sealing Action
1	62	121	58

Encl: As above.

  
Ex. Engineer (Bldg.)-I  
Rohini Zone





S.No	Property No.	File No.	Dated	Subject
1	Sh. Sanjay Kapoor, P.No. D-15/218, Sector-3, Rohini, Delhi	01/UC/B-II/RZ/16	04.01.16	U/c at entire GF, FF, SF, TF & shuttering at fourth floor along with projection on Mpl. Land at each floor
2	Sh. Shiv Pujan Sharma, P.No. 142, Mangolpuri, Delhi	08/UC/B-II/RZ/16	05.01.16	U/c in the shape of deviation against standard plan at GF, FF & one room and one toilet at SF including projection on Mpl. Land at each floor (both side)
3	Owner/occupier, P.No. H.No. 127, Mangolpur Khurd, Furniture Market, Main Kanjhawla Road, Delhi	10/UC/B-II/RZ/16	08.01.16	In continuation of previous Looking no. 161/UC/B-II/RZ/15 dt. 07.09.15, U/c in the shape of entire GF, FF with projection on Public land at each floor & raising of walls and columns at SF
4	Smt. Maheshwari, P.No. U-252, Mangolpuri, Delhi (Relaince JIO) Makar Chamber-IV, 222 Nariman Point, Mumbai-400021	28/UC/B-II/RZ/16	16.02.16	U/c in the shape of Celi tower Antenna erected at roof top of property
5	Owner/occupier, P.No. X-322-323-324, Mangolpuri, Delhi	29/UC/B-II/RZ/16	16.02.16	U/c in the shape of amalgamation & deviation against Std. Building Plan of three properties bearing no. X-322-323-324 at GF, FF & raising of walls at SF along with projection on each floor at Mpl. Land
6	Sh. Harinath, P.No. S-972, Mangolpuri, Delhi	33/UC/B-II/RZ/16	24.02.16	U/c in the shape of deviations against Std. Building plan at GF and FF & U/c at entire SF & TF along with projection on Mpl. Land at each floor
7	Sh. Mahesh Kumar, P.No. S-13, Mangolpuri, Delhi	34/UC/B-II/RZ/16	24.02.16	U/c in the shape of deviations against Std. Building plan at GF and FF & U/c at entire SF & TF along with projection on Mpl. Land at each floor
8	Sh. Kanhiya, P.No. R-1091-1092, Mangolpuri, Delhi	35/UC/B-II/RZ/16	24.02.16	U/c in the shape of amalgamation of two plots & deviations against Std. Building plan at GF and FF & U/c at entire SF along with projection on Mpl. Land at each floor
9	Sh. Rakesh Kumar & Smt. Bimla Thakur, P.No. B-6/158-159, Sector-3, Rohini, Delhi	46/UC/B-II/RZ/16	01.04.16	U/c in the shape of amalgamation of two plots & deviations against SBP No. 114/B/RZ-II/11/121 dated 11.04.11 & 115/B/RZ-II/11/118 dated 11.04.11 at stilt floor, GF, FF, SF & TF along with projection on Mpl. Land
10	Sh. Raj Singh & Sh. Harish Chawla, P.No. B-6/185-186, Sector-3, Rohini, Delhi	47/UC/B-II/RZ/16	01.04.16	U/c in the shape of amalgamation of two plots & deviations/excess coverage against SBP No. 576/B/RZ-II/10 dated 08.07.10 & 2514/10011628/B/RZ-II/12 dated 18.12.12 at stilt floor, GF, FF, SF & TF along with projection on Mpl. Land
11	Owner/occupier, P.No. H.No. 985-986, Mangolpuri, Delhi	60/UC/B-II/RZ/16	06.04.16	U/c in the shape of deviation/excess coverage against standard building plan at GF, FF & U/c on entire SF and raising of brickwalls & RCC columns on third floor with projection on Mpl. Land and amalgamation in P.No. 985-986, Mangolpuri
12	Sh. Ravinder Kumar Gupta, P.No. H-32/43, Sector-3, Rohini, Delhi	68/UC/B-II/RZ/16	29.04.16	Deviation/excess coverage against SBP No. 1004/10030131/B-II/RZ/15 dated 29.10.15 at Stilt floor, GF, FF, SF & Third floor
13	Sh. Moti Lal, P.No. A-00/520, Sector-2, Rohini, Delhi	74/UC/B-II/RZ/16	09.05.16	Unauthorized construction at GF, FF, SF & Third floor along with projection on Mpl. Land
14	Sh. Mahender & Sh. Amit, P.No. Kh. No. 16/21/2, Mangolpur Kalan Village, Phirni Road, Behind Pkt-4, Sector-2, Rohini, Delhi	91/UC/B-II/RZ/16	27.05.16	In continuation of previous booking no. 19/UC/B-II/RZ/15 dt. 02.02.15, U/c in the shape of entire first floor, second floor & third floor with projection at each floor on Govt. land
15	Owner/occupier, P.No. F-71, Mangolpuri, Delhi	100/UC/B-II/RZ/16	21.06.16	U/c in the shape of deviation against standard building plan at GF & FF U/c at entire SF & TF along with projection Mpl. Land
16	Owner/occupier, P.No. B-2/1-2, DDA Market, Mangolpuri, Delhi	128/UC/B-II/RZ/16	15.07.16	U/c in the shpae of amalgamation of two shops and deviation against Std. Bldg. Plan at GF & U/c at entire FF & SF along with projection on Mpl. Land
17	Owner/occupier, P.No. K-349, Mangolpuri, Delhi	142/UC/B-II/RZ/16	01.08.16	U/c in the shape of deviation/excess coverage against Standard bldg. plan at GF & FF with projection on Mpl. Land & mumty on SF
18	Sh. Rajinder Kumar Garg, P.No. G-27/37, Sector-3, Rohini, Delhi	144/UC/B-II/RZ/16	22.08.16	Unauthorized construction at entire second floor along with projection on Mpl. Land
19	Sh. Rajender Kumar, P.No. G-27/96, Sector-3, Rohini, Delhi	145/UC/B-II/RZ/16	22.08.16	Unauthorized construction at entire second floor & third floor along with projection on Mpl. Land

20	Sh. Harender Kumar, P.No. B-1/289, Sector-3, Rohini, Delhi	149/UC/B-II/RZ/16	24.08.16	U/c in the shape of deviation against standard bldg. plan at GF & U/c at FF & SF entirely along with projection on Mpl. Land at each floor
21	Sh. Kanhiya Lal, P.No. B-1/11, DDA Market, Mangolpuri, Delhi	153/UC/B-II/RZ/16	29.08.16	U/c in the shape of deviations against std. bldg. plan at GF & U/c at entire FF & shuttering at SF alongwith with projection on Mpl. Land
22	Sh. Daya Ram, P.No. Q-3/14, Mangolpuri, Delhi	161/UC/B-II/RZ/16	31.08.16	U/c in the shape of deviation against STD. bldg. Plan at GF & FF and U/c at entire SF & TF along with projection on Mpl. Land
23	Sh. Hanuman Sahay, P.No. Q-11/95-96, Mangolpuri, Delhi	162/UC/B-II/RZ/16	05.09.16	U/c in the shape of amalgamation of two plots & deviations against Std. Bldg. Plan at GF & FF along with projection on Mpl. Land
24	Sh. Satish, P.No. Q-11/90-91, Mangolpuri, Delhi	163/UC/B-II/RZ/16	05.09.16	U/c in the shape of amalgamation of two plots & deviations against Std. Building plan at GF and FF & U/c at entire SF & TF along with projection on Mpl. Land
25	Sh. Hanuman Sahay, P.No. Q-10/61-62, Mangolpuri, Delhi	164/UC/B-II/RZ/16	05.09.16	U/c in the shape of amalgamation of two plots & deviations against Std. Bldg. Plan.
26	Sh. Manohar Singh, P.No. F-181, Mangolpuri, Delhi	167/UC/B-II/RZ/16	07.09.16	U/c in the shape of deviations against Std. Bldg. Plan at GF & FF and U/c at entire SF & TF along with projection on Mpl. Land
27	Smt. Shobha, P.No. Pkt-3/184, Sector-2, Rohini, Delhi	168/UC/B-II/RZ/16	09.09.16	Unauthorized construction at entire floor along with projection on Mpl. Land
28	Owner/occupier, P.No. K-1069-1070, Mangolpuri, Delhi	172/UC/B-II/RZ/16	12.09.16	U/c in the shape of deviations/excess coverage against Std. Bldg. Plan at GF, FF & unauthorized construction at second & raising of brickwalls & columns at TF with projection on Mpl. Land with amalgamation in P.No. K-1069-1070
29	Sh. Farooq, P.No. B-9/24, Sector-3, Rohini, Delhi	180/UC/B-II/RZ/16	15.09.16	U/c in the shape of deviation against Std. Bldg. Plan at GF & U/c at entire FF along with projection on Mpl. Land
30	Sh. Manish, Flat No. 10, Pkt. B-8, Sector-4, Rohini, Delhi	195/UC/B-II/RZ/16	26.09.16	U/c in the shape of excess coverage/projection against Std. Bldg. Plan at first floor
31	Owner/occupier, P.No. Flat No. 100, Pkt. B-8, Sector-4, Rohini, Delhi	196/UC/B-II/RZ/16	26.09.16	U/c in the shape of room of TF i.e. flat no. 100
32	Sh. Sonu, P.No. B-841, Mangolpuri, Delhi	197/UC/B-II/RZ/16	29.09.16	U/c in the shape of deviations against Std. Bldg. Plan at GF & FF and U/c at entire SF along with projection on Mpl. Land
33	Sh. Ashok Kumar, P.No. H-34/137, Sector-3, Rohini, Delhi	57/UC/B-II/RZ/17	19.04.17	U/c in the shape of deviations/excess coverage against SBP at basement, Still floor, GF, FF, SF & TF
34	Owner/occupier, P.No. D-14/20-21, Sector-3, Rohini, Delhi	58/UC/B-II/RZ/17	19.04.17	U/c at third floor
35	Owner/occupier/builder, P.No. E-19/34-35, Sector-3, Rohini, Delhi	99/UC/B-II/RZ/17	05.06.17	U/c at ground floor first, second floor, third floor with munity
36	Sh. Mukesh, P.No. R-1068, Mangolpuri, Delhi	115/UC/B-II/RZ/17	15.06.17	U/c in the shape of deviation/excess against standard plan at GF & FF & entire SF & TF
37	Owner/occupier/builder, P.No. K-1149-1150, Mangolpuri, Delhi	121/UC/B-II/RZ/17	27.06.17	U/c in the shape of deviation/excess coverage against standard plan at GF, FF & entire U/c at Second floor & raising of brick walls & columns at third floor with projection on Mpl. Land with amalgamation with property no. F-1149 & 1150, Mangolpuri
38	Owner/occupier/builder, P.No. F-2/17-18, Mangolpuri, Delhi	122/UC/B-II/RZ/17	27.06.17	U/c in the shape of amalgamation of two plots i.e. F-2/17 & F-2/18, against standard building plan at GF to fourth floor with projection on Mpl. Land
39	Sh. C.S.Yadav, P.No. E-19/36-38, Sector-3, Rohini, Delhi	145/UC/B-II/RZ/17	08.08.17	U/c in the shape of amalgamation of two plots & deviation/excess coverage beyond SBP No. 87/10032668 & 77/10032673 dt. 16.02.16 at GF, FF, SF, TF & munity with two rooms at fourth floor with projection on Mpl. Land
40	Sh. Vijay Kathuria, P.No. F-24/24-25, Sector-3, Rohini, Delhi	147/UC/B-II/RZ/17	14.08.17	U/c in the shape of amalgamation of two plots & deviation/excess coverage beyond SBP No. 591 & 592 dt. 29.12.16 including projection from Ground floor to Fourth floor
41	Owner/occupier/builder, P.No. A-4/267-268, Sector-4, Rohini, Delhi	258/UC/B-I/RZ/17	27.10.17	Deviation & excess coverage against SBP & amalgamation of two plot no. 267-268 of A-4, Sector-4, Rohini at GF, FF, SF & TF



42	Owner/occupier/builder, P.No. A-2/18, Sector-3, Rohini, Delhi	259/UC/B-I/RZ/17	27.10.17	Deviation & excess coverage against SBP at Stilt, GF & FF
43	Owner/occupier, P.No. A-4/173-174, Sector-4, Rohini, Delhi	265/UC/B-I/RZ/17	16.11.17	Deviation/excess coverage & amalgamation of two plots of A-4/173-174, Sector-4 at Ground floor to third floor against SBP
44	Owner/occupier/builder, P.No. K-2/1-2-3, Mangolpuri, Delhi	281/UC/B-I/RZ/17	12.12.17	U/c in the shape of amalgamation of three plots no. K-2/1, K-2/2, K-2/3, with projection on Mpl. Land at ground floor
45	Owner/occupier/builder, P.No. D-293-294-295, Mangolpuri, Delhi	299/UC/B-I/RZ/17	28.12.17	U/c in the shape of amalgamation of three plots nos. D-293-294-295, Mangolpuri at GF, FF, SF & TF with projection on Mpl. Land
46	Owner/occupier/builder, P.No. L-1269-1270, Mangolpuri, Delhi	300/UC/B-I/RZ/17	28.12.17	U/c in the shape of amalgamation of two plots no. L-1269-1270, Mangolpuri at GF, FF & SF with projection on Mpl. Land
47	Owner/occupier/builder, P.No. K-973-974, Mangolpuri, Delhi	301/UC/B-I/RZ/17	28.12.17	U/c in the shape of amalgamation of two plots no. K-973-974, Mangolpuri at basement & ground floor with projection on Mpl. Land
48	Owner/occupier/builder, P.No. D-17/33-34-35, Sector-3, Rohini, Delhi	33/UC/B-I/RZ/18	24.01.18	Amalgamation/deviation & excess at ground floor & U/c at entire first floor, second floor & third floor of D-17/33-34-35, Sector-3, Rohini, Delhi
49	Owner/occupier/builder, P.No. B-5/120, Sector-4, Rohini, Delhi	35/UC/B-I/RZ/18	06.02.18	Deviation & excess coverage at stilt floor, ground floor, first floor, second floor & third floor
50	Owner/occupier/builder, P.No. D-16/50, Sector-3, Rohini, Delhi	82/UC/B-I/RZ/18	19.04.18	U/c in the shape of second floor & third floor
51	Owner/occupier/builder, P.No. A-1/35, Sector-4, Rohini, Delhi	83/UC/B-I/RZ/18	19.04.18	U/c in the shape of SF & T and one room at fourth floor
52	Owner/occupier/builder, P.No. Shop no. 3 & 4, CSC-5, B-block, Sector-3, Rohini, Delhi	84/UC/B-I/RZ/18	19.04.18	U/c at first floor & one room at second floor
53	Owner/occupier/builder, P.No. B-6/234, Sector-3, Rohini, Delhi	85/UC/B-I/RZ/18	23.04.18	U/c in the shape of raising of wall at third floor (GF, FF & SF are old)
54	Smt. Shweta, P.No. F-24/21, Sector-3, Rohini, Delhi	110/UC/B-I/RZ/18	28.05.18	Deviation/excess coverage and amalgamation with F-24/20, Sector-3, Rohini at Ground floor to third floor against SBP ID. No. 10049221
55	Sh. Gavnish Khurana, P.No. F-24/20, Sector-3, Rohini, Delhi	111/UC/B-I/RZ/18	28.05.18	Deviation/excess coverage and amalgamation with F-24/21, Sector-3, Rohini at Ground floor to third floor against SBP ID. No. 10049314
56	Sh. Suresh Kumar Gupta, P.No. Kh. No. 70/1/1, Near El. Pl. No. 551-18/1-A, Mangolpur Kalan, Delhi	141/UC/B-I/RZ/18	07.06.18	U/c in the shape of entire at ground floor, first floor & second floor
57	Sh. Pardip Sharma & Sh. Parveen Kumar, P.No. D-16/132, Sector-3, Rohini, Delhi	146/UC/B-I/RZ/18	11.06.18	Deviation/excess coverage at stilt floor, GF, FF & SF against SBP. No. 10045715
58	Smt. Bimla Devi, P.No. C-11/144, Sector-3, Rohini, Delhi	147/UC/B-I/RZ/18	11.06.18	Deviation/excess coverage and amalgamation with P.No. C-11/143, Sector-3 at stilt floor, GF & FF
59	Smt. Renu Goyal, P.No. C-11/143, Sector-3, Rohini, Delhi	148/UC/B-I/RZ/18	11.06.18	Deviation/excess coverage and amalgamation with P.No. C-11/144, Sector-3 at stilt floor, GF & FF
60	Smt. Munni Devi, P.No. A-2/22, Sector-3, Rohini, Delhi	152/UC/B-I/RZ/18	12.06.18	Deviation/excess coverage and amalgamation with A-2/23, Sector-3, against SBP No. 10044660 dt. 13.12.17 at Stilt floor & ground floor
61	Smt. Reena Jain & Smt. Cheena Jain, P.No. A-2/23, Sector-3, Rohini, Delhi	153/UC/B-I/RZ/18	12.06.18	Deviation/excess coverage and amalgamation with A-2/22, Sector-3, against SBP No. 10044661 dt. 13.12.17 at Stilt floor & ground floor
62	Owner/occupier/builder, Kh. No. 70/1/1, Mangolpur Kalan, Delhi (Dug Tiles)	168/UC/B-I/RZ/18	19.06.18	U/c in the shape of entire at ground floor with projection on Mpl. land & raising walls, column at roof of ground floor

S.No.	Date	Property No.	Demolition Action
	15.01.16	B-5/173, Sector-3, Rohini, Delhi	Demolished the projection on Mpl. Land at first floor at ongoing stage
2	22.02.16	D-15/218, Sector-3, Rohini, Delhi	Demolition action against the booking file no. 01/UC/B-II/RZ/16 dated 04.01.16. Demolished the projection at FF, SF & TF and shuttering at fourth floor also removed
3	29.02.16	Flat No. 8, Pkt-3, Sector-2, Rohini, Delhi	Demolished Tin Shed at First floor and walls on the projection has also demolished
4	03.03.16	Flat no. 294, Pkt-5, Sector-2, Rohini, Delhi	Demolished the roof slab of extended portion and cut by gas cutter at ongoing stage
5	03.03.16	Flat no. 295, Pkt-5, Sector-2, Rohini, Delhi	Demolished the roof slab of extended portion and cut by gas cutter at ongoing stage
6	22.03.16	G-30/192, Sector-3, Rohini	Demolished projection on Mpl. Land at First floor at ongoing stage
7	05.04.16	Flat no. 14, Pkt-5 Sector-2, Rohini	Demolished roof slab of fourth floor and cut by gas cutter at ongoing stage
8.	11.04.16	I-142, Mangolpuri, Delhi	Demolition action against the booking file no. 08/UC/B-II/RZ/16 dated 05.01.16. Demolished the projection of ground floor and first floor
9	18.04.16	E-18/310, Sector-3, Rohini	Owner has self demolished the unauthorized construction at fourth floor in the shape of walls of toilet, bathroom at terrace
10	25.04.16	18/12, Kh. No. 70/1/1, Mangolpur Kalan, Delhi	Demolition action against the booking file no. 651/UC/B-II/RZ/13 dated 22.11.13. Demolished internal portion walls at First floor and second floor at ongoing construction
11	26.04.16	A-00/834, Sector-2, Rohini	Room at fourth floor has been demolished at ongoing stage
12	26.04.16	A-00/790, Sector-2, Rohini	Room at second floor has been demolished at ongoing stage
13	09.05.16	G-30/304, Sector-3, Rohini	Demolished the projection on ground floor at ongoing stage
14	03.06.16	E-19/344-345, Sector-3, Rohini	Demolished roof slab of ground floor and two panel cut by gas cutter
15	16.06.16	C-11/186, Sector-3, Rohini	Demolished the roof slab of front portion at second floor
16	16.06.16	D-17/205, Sector-3, Rohini	Demolished the roof slab of third floor
17	05.07.16	Pkt-00/293, Sector-2, Rohini	Roof slab of third floor has been demolished and cut by gas cutter and walls of room & bathroom at fourth floor also been demolished.
18	05.07.16	A-2/34, Sector-3, Rohini	Demolition action against the booking file no. 116/UC/B-II/RZ/15 dated 22.07.15. Demolished projection on Mpl. Land at ground floor cut with gas cutter
19	20.07.16	G-30/122, Sector-3, Rohini	Demolished projection on Mpl. Land at ground floor
20	25.07.16	E-18/177-178, Sector-3, Rohini	Shuttering of still floor has been removed/demolished completely
21	25.07.16	G-26/167, Sector-3, Rohini	Roof slab of room at fourth floor has been demolished and cut by gas cutter
22	01.08.16	B-7/36, Sector-3, Rohini	demolished walls at fourth floor
23	10.08.16	A-456, Sector-2, Rohini	Demolished roof slab of fourth floor and cut by gas cutter at ongoing stage
24	10.08.16	A-2/47, Sector-3, Rohini	Demolished roof slab of room at second floor and cut by gas cutter
25	24.08.16	B-7/133-134, Sector-3, Rohini	Walls on the projection has been demolished at first floor & second floor and projection has also been demolished at GF & FF
26	02.09.16	B-10/100, DDA Flat, Sector-3, Rohini	Roof slab of the flat has been demolished at first floor
27	02.09.16	B-10/107, DDA Flat, Sector-3, Rohini	Roof slab of first floor has been demolished which extended out side
28	02.09.16	Shop No. 13, DDA Market, CSC-4, Sector-2, Rohini	Toilet & bathroom has been demolished at roof of first floor
29	09.09.16	A-3/22, Sector-4, Rohini	Roof slab of room at fourth floor has been demolished and cut by gas cutter
30	22.09.16	G-26/167, Sector-3, Rohini	Roof slab of room at fourth floor has been demolished and cut by gas cutter
31	22.09.16	G-28/141, Sector-3, Rohini	Projection on Mpl. Land has been demolished at ground floor
32	22.09.16	E-20/257, Sector-3, Rohini	Roof slab of room at Second floor has been demolished and cut by gas cutter
33	30.09.16	B-9/289, Sector-3, Rohini, Delhi	Demolition action against the booking file no. 107/UC/B-II/RZ/16 dated 04.07.16. Remove the shuttering at second floor and also demolished the walls at second floor
34	05.10.16	C-11/240, Sector-3, Rohini	Demolished room at fourth floor
35	14.10.16	B-5/120, Sector-3, Rohini	Demolished/removed shuttering at second floor
36	25.10.16	B-7/27-28, Sector-3, Rohini	Demolished roof slab of room at fourth floor
37	07.11.16	A-00/804-805, Sector-2, Rohini	Shuttering at second floor has been demolished and reinforcement has also been removed
38	15.11.16	B-6/876, Sector-2, Rohini	Demolished the walls and remove the shuttering at ground floor
39	30.11.16	B-8/5-6-7, Sector-3, Rohini	Demolished 2 nos. of panels and projection at ground floor with gas cutter
40	07.12.16	A-835, Sector-2, Rohini	Demolished 1 RCC panel at Third floor with gas cutter

41	21.12.16	B-9/143, Sector-3, Rohini	Demolished one RCC panel at Ground floor and walls of top floor also demolished
42	29.12.16	Flat no. 10, Pkt. C-12, Sector-3, Rohini	Demolished RCC roof/slab on rear side of the flat at ground floor with punchered/damaged the brick wall of the same
43	03.01.17	Flat no. 66, Pkt-7, Sector-2, Rohini	demolished the projection at first floor on Mpl. Land
44	11.01.17	D-16/61, Sector-3, Rohini	demolished/punchered of slab at room situated in the terrace of third floor
45	12.01.17	F-62-63, Mangolpuri, Delhi	Demolished steps of ground floor on road encroachment
46	08.02.17	A-4/52-53, Sector-4, Rohini	Demolished one RCC panel at stilt floor with gas cutter
47	17.02.17	G-30/244-245, Sector-3, Rohini	Demolished the slab & walls of 2 rooms of fourth floor
48	17.02.17	G-30/250, Sector-3, Rohini	Removal the shuttering of projection
49	17.02.17	G-30/276, Sector-3, Rohini	Removal the shuttering of projection
50	03.03.17	K-1069-70, Mangolpuri, Delhi	Demolition action against the booking file no. 172/UC/B-II/RZ/16 dated 12.09.16. Demolished the wall at terrace of third floor.
51	14.03.17	Pkt-6/655, TF, Sector-2, Rohini	Demolished the one room (extended) at third floor
52	23.03.17	F-22/4, Sector-3, Rohini	Punchered front portion of third floor roof at one place
53	05.04.17	D-14/286, Sector-3, Rohini	Demolished chajja at ground floor
54	05.04.17	F-23/21, Sector-3, Rohini	Demolished chajja of flat
55	05.04.17	F-23/22, Sector-3, Rohini	Demolished chajja of flat
56	01.05.17	D-14/10, Sector-3, Rohini	Demolished room at third floor
57	11.05.17	F-71, Mangolpuri, Delhi	Demolition action against the booking file no. 100/UC/B-II/RZ/16 dated 21.06.16. Demolished/cut RCC slab/panel of roof & steel grill & slab of projection at Mpl. Land
58	12.05.17	D-395, Mangolpuri, Delhi	Demolition action against the booking file no. 129/UC/B-II/RZ/14 dated 29.08.14. Demolished/cut 1 RCC roof slab/panel of top floor
59	12.05.17	D-396, Mangolpuri, Delhi	Demolition action against the booking file no. 130/UC/B-II/RZ/14 dated 29.08.14. Demolished/cut 1 RCC roof slab/panel with gas cutter & demolished projection at GF to Top floor with steel grill at Mpl. Land
60	15.05.17	Y-753-754, Mangolpuri, Delhi	Demolition action against the booking file no. 221/UC/B-II/RZ/15 dated 21.12.15. Demolished erection of tower partly in shape of 13 antenna and 2 microwave antenna
61	01.06.17	C-13/56, Sector-3, Rohini	Demolished chajja at ground floor
62	28.06.17	K-2/1-2, Mangolpuri, DDA Market, Opp. Sanjay Gandhi Hospital, Delhi	Demolished the encroachment raising wall in street
63	28.06.17	K-2/4, Mangolpuri, DDA Market, Opp. Sanjay Gandhi Hospital, Delhi	Demolished the encroachment raising wall in street
64	10.07.17	A-517-518, Sector-2, Rohini	Demolished/cut RCC panel at Ground floor
65	24.07.17	Q-11/90-91, Mangolpuri, Delhi	Demolition action against the booking file no. 163/UC/B-II/RZ/16 dated 05.09.16. Demolished roof slab of two rooms at top floor
66	24.07.17	Q-11/95-96, Mangolpuri, Delhi	Demolition action against the booking file no. 162/UC/B-II/RZ/16 dated 05.09.16. Demolished roof slab of two rooms and cut with gas cutter
67	27.07.17	A-2/135, Sector-3, Rohini	Demolished chajja at second floor
68	31.07.17	B-6/35, Sector-4, Rohini	Demolished wall extended in kitchen portion
69	03.08.17	E-19/34-35, Sector-3, Rohini	Demolition action against the booking file no. 99/UC/B-II/RZ/17 dated 05.06.17. Demolished chajja of third floor
70	28.08.17	G-26/59, Sector-3, Rohini	Demolished bathroom at third floor
71	08.09.17	B-8/192, Sector-3, Rohini	Demolished roof of room on top floor
72	12.09.17	T-2/147, Indl. Area, Ph-I, Mangolpuri, Delhi	Demolished brick walls and also removed the door, window at third floor
73	27.09.17	C-12/103, Sector-3, Rohini	Demolished extension of roof
74	04.10.17	D-395, Mangolpuri, Delhi	Demolition action against the booking file no. 129/UC/B-II/RZ/14 dated 29.08.14. Demolished/removed side walls of top & roof of top floor
75	04.10.17	D-396, Mangolpuri, Delhi	Demolition action against the booking file no. 130/UC/B-II/RZ/14 dated 29.08.14. Demolished walls & roof of top floor
76	06.10.17	B-9/119, Sector-3, Rohini	Demolished the roof of fourth floor
77	11.10.17	L-1091-1092, Mangolpuri, Delhi	Demolished/removed side walls & RCC slab at second floor
78	16.10.17	F-1149-1150, Mangolpuri, Delhi	Demolition action against the booking file no. 121/UC/B-II/RZ/17 dated 27.06.17. Demolished RCC roof/panel of roof cut down of top floor with gas cutter
79	06.11.17	D-17/251, Sector-3, Rohini	Demolished walls of room at second floor and RCC slab also demolished
80	08.11.17	D-691, Mangolpuri, Delhi	Removing portion of property projection & side walls
81	14.11.17	H-34/42, Sector-3, Rohini	Demolished chajja at Stilt floor, GF, FF, SF & TF
82	27.11.17	F-406, Mangolpuri, Delhi	Removing side walls & RCC column
83	27.11.17	F-705-706, Mangolpuri, Delhi	Removed/cut of side walls & RCC roof

84	14.12.17	Flat no. 413, Pkt-5, Sector-2, Rohini	Demolished/cut RCC panel with gas cutter
85	14.12.17	F-24/24-25, Sector-3, Rohini	Demolition action against the booking file no. 147/UC/B-II/RZ/17 dated 14.08.17, Demolished chajja of third floor & fourth floor
86	28.12.17	A-941, Mangolpuri, Delhi	Demolished/remove brick wall & RCC columns
87	08.01.18	A-2/18, Sector-3, Rohini	Demolished chajja of third floor & second floor
88	12.01.18	D-17/333, Sector-3, Rohini	Demolished roof at third floor
89	05.02.18	Kh. No. 16/21/2, Mangolpur Kalan Village, Delhi	Demolition action against the booking file no. 91/UC/B-II/RZ/16 dated 27.05.16. Demolished cut/punchered of RCC slabs/panels roof of top floor with gas cutter
90	09.02.18	18/12, Kh. No. 70/1/1, Mangolpur Kalan, delhi	Demolition action against the booking file no. 651/UC/B-II/RZ/13 dated 22.11.13. RCC slab/panels has been demolished and cut with gas cutter at top floor
91	12.02.18	G-26/310-311, Sector-3, Rohini	demolished roof of the room at fourth floor
92	20.02.18	F-1173-1174, Mangolpuri, Delhi	Removed shuttering of roof at third floor & demolished brick walls of third floor
93	21.02.18	L-1269-1270, Mangolpuri, Delhi	Demolition action against the booking file no. 300/UC/B-I/RZ/17 dated 28.12.17. Demolished/cut RCC slab at second floor & removed internal brick walls of FF & SF
94	06.03.18	G-26/21, Sector-3, Rohini	Demolished chajja at ground floor with gas cutter
95	07.03.18	D-525, Sector-1, Rohini	Demolition action against the booking file no. 44/UC/B-I/RZ/18 dated 13.02.18. Demolished roof of second floor with gas cutter
96	12.03.18	Flat no. 96, Pkt-4, Sector-2, Rohini	Demolished brick wall on roof of flat no. 96, Pkt-4, Sector-2
97	20.03.18	D-14/207-208, Sector-3, Rohini	Demolished roof of room at third floor & chajja at second floor & third floor
98	04.04.18	Pkt-3/9, Sector-2, Rohini	Demolished wall of external portion
99	04.04.18	H-34/14, Sector-3, Rohini	Demolished roof of room and chajja at second floor
100	10.04.18	K-1069-1070, Mangolpuri, Delhi	Demolition action against the booking file no. 172/UC/B-II/RZ/16 dated 12.09.16. Demolished brick wall of bathroom & wall of room at third floor
101	16.04.18	A-1/97, Sector-3, Rohini	Demolished chajja
102	16.04.18	A-1/98, Sector-3, Rohini	Demolished chajja
103	16.04.18	A-1/99, Sector-3, Rohini	Demolished column
104	16.04.18	CSC-5, Shop no. 3 & 4, Sector-3, Rohini	Demolished RCC roof of room at second floor
105	23.04.18	B-5/268-269, Sector-3, Rohini	Demolished wall of room at third floor & chajja of FF, SF & TF
106	23.04.18	G-28/45, Sector-3, Rohini	Demolished roof of room at third floor
107	02.05.18	H-34/76, Sector-3, Rohini	Demolished chajja of Stilt floor & ground floor
108	17.05.18	D-16/50, Sector-3, Rohini, Delhi	Demolished roof of third floor
109	30.05.18	Shop no. 3 & 4, CSC-5, B-block, Sector-3, Rohini, Delhi	Demolition action against the booking file no. 84/UC/B-I/RZ/18 dated 19.04.18. Demolished roof of room at second floor and roof of one room at first floor with gas cutter
110	30.05.18	E-19/36-38, Sector-3, Rohini	Demolition action against the booking file no. 145/UC/B-II/RZ/17 dated 08.08.17. Demolished chajja at fourth floor with gas cutter
111	04.06.18	G-29/13, Sector-3, Rohini	Demolished brick walls at third floor & 2 RCC panels of roof of second floor also cut with gas cutter
112	04.06.18	A-55-56, Mangolpuri, Delhi	Demolished side walls of bricks & RCC slab at ground floor & first floor
113	18.06.18	Pkt-3/166, Sector-2, Rohini	Remove shuttering and demolished brick wall and chajja with gas cutter
114	18.06.18	Pkt-4/104, Sector-2, Rohini	Demolished wall on chajja
115	25.06.18	H-34/103-104, Sector-3, Rohini	demolished three panel of Roof at third floor and cut with gas cutter
116	29.06.18	A-255, Sector-2, Rohini	Demolished roof of room at third floor with gas cutter
117	29.06.18	Pkt-7/153, Sector-2, Rohini	Reinforcement of chajja cut with gas cutter
118	04.07.18	M-87-88, Mangolpuri, Delhi	Demolished side brick wall & RCC slab at third floor
119	30.07.18	Kh. No. 70/60, Mr. Joginder Singh Gali No. 18, Village Mangolpur Kalan	Demolished RCC Slab/panels at fifth floor
120	30.07.18	B-5/328-329, Sector-3, Rohini	Demolished two RCC Slab/panels at First floor & Second floor
121	30.07.18	G-28/169-170, Sector-3, Rohini	Demolished two RCC Slab/panels at Second floor & Third floor

S.I	Date	Property No.	Demolition/sealing Action
1	04.01.16	RZ-114/ (SF), Mangolpur Khurd, Kanjhawla Road, Delhi (D.S. Foundation)	property has been sealed at 3 points (Misuse)
2	04.01.16	RZ-114/ (FF), Mangolpur Khurd, Kanjhawla Road, Delhi (Shoe Factory)	property has been sealed at 2 points (Misuse)
3	15.02.16	70/1/1, Mangolpur kalan, Main Market, Delhi ( Indian Stone Emporium)	Property has been sealed at 5 points (Misuse)
4	15.02.16	70/1/1, Mangolpur kalan, Main Market, Delhi (Narain Marble & Granite)	property has been sealed at 2 points (Misuse)
5	15.02.16	70/1/1, Mangolpur kalan, Main Market, Delhi ( Ganesh Marble & Granite)	Property has been sealed at 6 points (Misuse)
6	15.02.16	70/1/1, Mangolpur kalan, Main Market, Delhi (Mohan Traders)	property has been sealed at 2 points (Misuse)
7	15.02.16	70/1/1, Mangolpur kalan, Main Market, Delhi (Bell Display)	property has been sealed at 2 points (Misuse)
8	29.02.16	Kh. No. 70/1/1, Mangolpur Kalan, Marble Market, Delhi (Bharat Marble)	property has been sealed at 4 points (Misuse)
9	29.02.16	Kh. No. 70/1/1, Mangolpur Kalan, Marble Market, Delhi (Vikas Marble)	property has been sealed at 4 points (Misuse)
10	29.02.16	Kh. No. 70/1/1, Mangolpur Kalan, Marble Market, Delhi (Garg Marble & Tiles)	property has been sealed at 2 points (Misuse)
11	07.03.16	RZ-6, Main Mangolpur Khurd, Delhi (Vishal Mega Mart)	Property has been sealed at 2 points (Misuse)
12	17.03.16	RZ-309, Mangolpur Khurd, Delhi (Chanda Fabric)	Property has been sealed at 4 points (Misuse)
13	17.03.16	70/1/1, (GF), Main Marble Mkt., Mangolpur Kalan (Aggarwal Dholpur House)	Property has been sealed at 9 points (Misuse)
14	17.03.16	70/1/2, (GF & FF), Main Marble Mkt., Mangolpur Kalan (Imperial)	Property has been sealed at 5 points (Misuse)
15	17.03.16	Y-753-754, Mangolpuri, Delhi	Mobile Antenna Tower sealed at 3 point (U/C)
16	30.03.16	70/1/1, Mangolpur Kalan, Delhi (D.S. Marble)	Property has been sealed at 2 points (Misuse)
17	30.03.16	70/1/1, Mangolpur Kalan, Delhi (Tile Plaza)	Property has been sealed at 4 points (Misuse)
18	28.04.16	U-252, Mangolpuri, Delhi	Sealing action taken on Mobile Tower Antenna at 2 point one point at top floor and one point at ground floor (Mobile Tower)
19	01.03.17	Kh. No. 151/2, Mangolpur Khurd, Delhi (GF, FF, SF & TF) (Balaji Furniture)	1 point at terrace of third floor & 2 points at main entry of ground floor
20	14.03.17	H-34/170, Sector-3, Rohini	Re-sealing at 2 points on the main gate of premises at ground floor
21	21.08.17	E-19/34-35, Sector-3, Rohini	Third floor sealed at two points and staircase sealed at three points
22	16.02.18	H-34/137 (Stilt Floor), Sector-3, Rohini, Delhi (Suzuki Showroom & Pantry)	Sealed at 4 points
23	16.02.18	D-14/233-234 (Stilt Floor), Sector-3, Rohini (Property Dealer Office)	Sealed at 3 points
24	16.02.18	D-14/233-234 (Stilt Floor), Sector-3, Rohini (Electrical Shop)	Sealed at 2 points
25	16.02.18	D-14/233-234 (Stilt Floor), Sector-3, Rohini (Kiryana Shop)	Sealed at 2 points
26	16.02.18	D-14/233-234 (Stilt Floor), Sector-3, Rohini (Computer Shop)	Sealed at 2 points
27	16.02.18	B-5/314 (Stilt Floor), Sector-3, Rohini, Delhi (One Office)	Sealed at 2 points
28	24.02.18	B-5/142 (Stilt Floor), Sector-3, Rohini, Delhi (Entire Stilt floor)	Sealed at 1 point
29	24.02.18	B-5/231-232 (Stilt Floor), Sector-3, Rohini, Delhi (Entire Stilt floor)	Sealed at 1 point
30	24.02.18	B-7/140 (Stilt Floor), Sector-3, Rohini, Delhi (One Room)	Sealed at 1 point
31	24.02.18	D-15/93-94 (Stilt Floor), Sector-3, Rohini, Delhi (Entire Stilt floor)	Sealed at 1 point
32	24.02.18	D-14/79 (Stilt Floor), Sector-3, Rohini, Delhi (Entire Stilt floor)	Sealed at 1 point
33	24.02.18	D-14/1 (Stilt Floor), Sector-3, Rohini, Delhi (One Room)	Sealed at 1 point
34	28.02.18	C-13/32 (Stilt Floor), Sector-3, Rohini, Delhi (One Room)	Sealed at 1 point
35	28.02.18	C-13/24 (Stilt Floor), Sector-3, Rohini, Delhi (One Room)	Sealed at 1 point

3	28.02.18	C-13/47 (Stilt Floor), Sector-3, Rohini, Delhi (One Room)	Sealed at 1 point
37	28.02.18	C-13/48 (Stilt Floor), Sector-3, Rohini, Delhi (One Room)	Sealed at 1 point
38	20.03.18	C-13/75 (Stilt Floor), Sector-3, Rohini, Delhi (One Room)	Sealed at 1 point
39	20.03.18	C-13/100 (Stilt Floor), Sector-3, Rohini, Delhi (Two Room)	Sealed at 2 points
40	19.04.18	E-21/67 (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (Four Shops) at 4 points
41	19.04.18	E-21/94-95 (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
42	19.04.18	E-21/289 (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
43	07.05.18	A-2/74 (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
44	07.05.18	A-2/141 (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
45	07.05.18	A-2/148 (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
46	22.05.18	E-18/288 (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (Four Rooms) at 9 points
47	22.05.18	E-18/23-24 (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (Two Rooms) at 2 points
48	31.05.18	G-30/295 (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (Office-cum-store) at 1 point
49	31.05.18	G-30/41-42 (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
50	12.06.18	C-11/60-61, (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
51	12.06.18	C-11/86-87, (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
52	12.06.18	C-11/195, (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
53	19.06.18	D-16/321, (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (Office) at 1 point
54	19.06.18	D-16/298, (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (Shop No. 1, 2 & 3) at 1+1+3 points
55	19.06.18	D-16/88, (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (Stilt) at 1 point
56	19.06.18	D-16/72, (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
57	19.07.18	F-22/44, (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point
58	19.07.18	F-22/45, (Stilt Floor), Sector-3, Rohini, Delhi	Sealed (One Room) at 1 point